

*(April-March)**(Rs. in Crore)*

| <i>Sr. No.</i> | <i>State</i> | <i>1990-92 Amt. Sanc tioned</i> | <i>1990-91 Amount Disbursed</i> |
|----------------|-------------------|---|-------------------------------------|
| 21. | Sikkim | 1.2 | 3.6 |
| 22. | Tamil Nadu | 1402.7 | 980.5 |
| 23. | Tripura | 1.3 | 2.3 |
| 24. | West Bengal | 654.5 | 436.6 |
| 25. | Uttar Pradesh | 1362.5 | 878.5 |
| 26. | Union Territories | 665.8 | 413.3 |
| Total | | 18054.9 | 11030.0 |

[English]

Demand to remove restrictions on Exporters

1822. SHRI TARA CHAND KHANDELWAL: Will the Minister of COMMERCE be pleased to state:

(a) whether the Federation of Indian Export Organisation has urged the Government to remove restrictions on exporters as has been done under FERA;

(b) if so, the reaction of the Government in this regard; and

(c) the time by which a decision is proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). No, Sir.

Incentive to boost Prawn Culture

1823. PROF. UMMAREDDY

VENKATESWARLU: will the Minister of COMMERCE be pleased to state the incentives being provided to boost up prawn culture in coastal areas under Marine Products Export Development Authority?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALAMAN KHURSHEED) To help development of prawn culture in the coastal areas, the Marine Products Exports Development Authority (MPELA) has various schemes of subsidy for setting up prawn hatcheries and for setting up new farms. To increase productivity, MPEDA also provides subsidy on purchase of seeds and feed. Further, MPEDA also provides technical assistance and extension services through its network of fields offices.

Approval to a Prawn Hatchery in Andhra Pradesh

1824. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of COMMERCE be pleased to state:

(a) whether a prawn hatchery to be operated under marine Products Exports Development Authority (MPEDA) in Guntur District of Andhra Pradesh has been approved by the Government; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALAMAN KHURSHEED): (a) No, Sir. There is no such proposal.

(b) Question does not arise.

Production and Export of Tobacco

1825. PROF. UMMAREDDY VENKATESHWARLU: Will the Minister of COMMERCE be pleased to state:

(a) whether the production of tobacco has increased heavily during the current year;

(b) if so, the details thereof;

(c) the exports of tobacco made during the past three years, country-wise;

(d) whether the republics of erstwhile USSR have placed any purchase order so far;

(e) if not, the reasons therefor;

(f) whether the heavy production of tobacco during the current production year and its decreased export has affected the prices of Tobacco; and

(g) if so, the steps proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) Yes, Sir.

(b) The production of tobacco this year is expected to be of the order of 150 M. Kgs. as against 109.48 M. Kgs. last year.

(c) A statement is attached.

(d) and (e). The Trade Protocol with Russian Federation which envisaged export of 25, 000 tons of tobacco and 3 billion pieces of cigarettes during 1992 was signed only on 22nd February, 1992.

(f) The ruling prices since commencement of auctions this year in Andhra Pradesh are above the prices prevalent during the corresponding period last year.

(g) does not arise.